

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

Date : 20.02.2024

**Misc. Application No. 1583 of 2022**  
**And**  
**Appeal No. 339 of 2020**

Shivris Resources Pvt. Ltd. & Ors. .... Appellants

Versus

Securities and Exchange Board of India & Anr. ... Respondents

Mr. Sahebrao Wamanrao Buktare, Advocate and Mr. Shardul Shah,  
CA i/b Shah & Ramaiya Chartered Accountants for the Appellants.

Ms. Shefali Shankar, Advocate with Ms. Rasika Ghate, Mr. Dhruv  
Kapadia, Mr. Nishit Dhruva, Advocates i/b. MDP & Partners  
Respondent Nos. 1 (SEBI).

None for the Respondent Nos. 2 (Abg Shipyard).

ORDER :

1. Adjourned due to non-availability of the bench. List on  
April 25, 2024.

Ms. Meera Swarup  
Technical Member

20.02.2024  
PTM